

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1540
TO BE ANSWERED ON 04.03.2020**

SAFETY AND PROTECTION OF LABOURERS

†1540. MS. SAROJ PANDEY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the details of important steps taken by Government for the safety and protection of the interests of labourers who belong to the poor, deprived and disadvantaged sections of society during the last five years?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

The Central Government has enacted various Acts for the occupational safety, health, welfare and protection of the interests of labourers working in different sectors viz. factories, ports, mines, construction etc. The important acts are: Factories Act, 1948, the Mines Act, 1952, the Dock Workers (Safety, Health and Welfare) Act, 1986 and the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996.

In order to provide social security benefits to the workers in the unorganised sector, the Government has enacted the Unorganised Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government.

Life and disability cover is provided by the Central Government, through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojna (PMSBY) to the unorganised workers depending upon their eligibility. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of monthly pension, Ministry of Labour & Employment in 2019 has launched Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Yojana which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of Rs.3,000/- on attaining the age of 60 years.
